

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 24/ND/2011
RT CP NO. 210/Chd/Hry/2017**

Sat Narain Gupta and Anr. ...Petitioners
Versus.

D.R. Foods Ltd. & Ors. ...Respondents

Present: Mr. Amit Goel, Advocate for Mr. Sat Narain Gupta, petitioner No.1.
Mr. Mast Ram, Practising Company Secretary for respondents
No. 2 & 3.
Mr. J.P. Gupta, Director, respondent No. 2 in person.
Mr. Ashwarya Bajaj, Advocate for respondent No. 4.

Power of Attorneys have been filed on behalf of respondents No.
2 and 3 as well as respondent No. 4 separately. Costs of ₹20,000/- have been
paid to the counsel for the petitioner by respondents No. 2 and 3.

Pleadings are stated to be complete.

List the matter now on 27.03.2018 for arguments.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

January 30, 2018
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